

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4990
ANSWERED ON:25.08.2000
PENDING HAWALA CASES IN COURT
BHAWANA GAWALI (PATIL);RAM SAGAR

Will the Minister of FINANCE be pleased to state:

(a) the names of the former Union Ministers, the ministers in the State Governments and politicians against whom Hawala cases are pending in the courts; and

(b) the details of the politicians/former Ministers found innocent and acquitted by the courts ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V.DHANANJAYA KUMAR)

(a) : A case of hawala transaction under Foreign Exchange Regulation Act, 1973, against Dr.R.K.Rana, Member, Legislative Assembly, Bihar, is pending before the Economic Offences Court at Patna.

(b) : There is no such case under Foreign Exchange Regulation Act, 1973.